

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 1898
TO BE ANSWERED ON 28th NOVEMBER, 2016

RISPC

1898. SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has reviewed the implementation of Revenue Insurance Scheme for Plantation Crops (RISPC);
- (b) if so, the details thereof; and
- (c) the status of implementation of the said scheme in the districts selected thereunder?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a) to (c): Department of Commerce has recently approved the Revenue Insurance Scheme for Plantation Crops (RISPC) for protecting growers of tea, coffee, rubber, cardamom and tobacco from the twin risks of weather and price arising from yield loss due to adverse weather parameters, pest attacks etc. and from income loss caused by fall in international/domestic prices through crop insurance mechanism. The Scheme is to be implemented on pilot basis in eight districts in the States of West Bengal, Kerala, Karnataka, Andhra Pradesh, Assam, Sikkim and Tamil Nadu by the Commodity Boards through selected insurance companies. The operational guidelines of the Scheme have been issued and implementation of the Scheme is being reviewed from time to time
